

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 1162/2016

IN THE MATTER OF:

Fashion Creators Pvt. Ltd.

.....Petitioner

v.

Registrar of Companies, NCT of Delhi & Haryana

.....Respondent

SECTION : UNDER SECTION 560(6)

Order delivered on 21.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

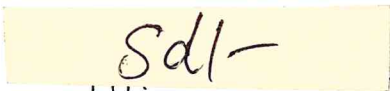
Hon'ble Member (T)


For the Petitioner(s) : Mr. Subrahmanyam BKJ & Mr. Abhishek Sharma, Advocates

ORDER

Learned company prosecutor requests for some more time to comply with the order dated 11.07.2017 by producing the record as specified in the order.

List for further consideration on 28.08.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

21.08.2017

Vineet